

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 56

IA No.1852/23
In

CP(IB) No. 264/Chd/Pb/2019
(Admitted)

Under Section 7 & 21 IBC 2016

In the matter of:-

Romesh Kumar, Karta, Romesh Kumar HUF ...Petitioner/Financial Creditor

Vs.

M/s Swani Motors Services Pvt. Ltd ...Respondent/Corporate Debtor

Present: Mr. Raghav Kakkar, Advocate for the applicant in IA No.1852/2023.

IA No.1852/23

This application has been filed for placing on record the second status report. The same is taken on record subject to just exceptions. Thus IA No.1852/2023 is disposed of accordingly.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

August 17, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)